

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 13<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP (IB) No. 29/CB/2023, IA (IB) No. 273/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Indusind Bank Ltd. -Vs- Siddhi Agro Foods Pvt. Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Subham Agarwal, Adv.  
Ms. Preety Choudary, Adv.

For Respondent (s)

Ms. Suranjana Chatterjee, Adv.  
Mr. Patita Paban Bishwal, Adv.

**ORDER**

**IA (IB) No. 273/CB/2023**

Both sides counsel present. This is an application filed under Section 42&55, Rule 11 of NCLT Rules, 2016 to file rejoinder and to receive additional document. Respondent counsel is given two weeks' time to file their reply. List the matter on 17.10.2023.

**CP (IB) No. 29/CB/2023:**

Both sides counsel present. The aforesaid IA is pending. List the matter on 17.10.2023.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**